

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 114**  
**IB-3238/(ND)/2019**

**IN THE MATTER OF:**

Prem Kumar Sharma

Vs.

Alchemist Ltd.

....**Applicant**

....**Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 11.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Mr. Sanjiv Tandan, Adv.

Mr. Udayan Tandan, Adv.

For the Respondent

:

**ORDER**

The application against the same Corporate Debtor is partly heard.

List with IB -275/ND/2020 on 14.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**